

# LOK SABHA DEBATES

(Part II—Proceedings other than Questions and Answers)

Date: 12.12.2011

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## LOK SABHA

Saturday, 17th December, 1955

*The Lok Sabha met at Eleven  
of the Clock.*

[*MR. SPEAKER in the Chair*]

### QUESTIONS AND ANSWERS

(See Part I)

11-05 A.M.

#### DEATH OF SHRI R. K. CHAUDHURI

Mr. Speaker: I have to inform the House of the sad demise of our friend Shri Rohini Kumar Chaudhuri. He passed away at 2-50 P.M. on the 16th instant in the Welsh Mission Hospital at Shillong.

Shri Rohini Kumar Chaudhuri was 66 years of age. He was a sitting Member of the House. He had a long record of service to the country. He became a Member of the Central Legislature in 1946. Prior to that he was a Member of the Assam Legislature for about 20 years. He was a Minister in the Assam Government from 1937-38, 1939-41 and 1945-46. As a Parliamentarian Shri Chaudhuri possessed a unique sense of humour and enlivened the proceedings of the House whenever he rose to speak.

It was only last month, when I had been to Assam for the Speakers' Conference, that I was privileged to see him in his sick bed at Gauhati. It appeared to me then that it was difficult for him to recover; but he was, as usual, quite hale and hearty; and on behalf of us all I had wished him

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a speedy recovery. However, that was not to be; God's will was otherwise.

We mourn the loss of Shri Chaudhuri and I am sure the House will join me in conveying our condolence to his family.

The House may stand in silence for a minute to express its sorrow.

*The House then stood in silence for a minute.*

#### MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following two messages received from the Secretary of Rajya Sabha:

(1) "In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 15th December, 1955, agreed without any amendment to the Prevention of Disqualification (Parliament and Part C States Legislatures) Amendment Bill, 1955, which was passed by the Lok Sabha, at its sitting held on the 9th December, 1955."

(2) "In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 15th December, 1955, agreed without any amendment to the Insurance (Amendment) Bill, 1955, which was passed by the Lok Sabha at its sitting held on the 7th December, 1955."